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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 828/(MAH)/2017
CA No.

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES: Boldrocchi India Pvt. Ltd.
v/s
Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. Kritika Sethi i/b Cybil Amaschand Mangaldas	For corporate Debit	
2.	Pallavi Bali a/w Anju Singh I/b Bali Associates	For operational creditor	

ORDER

TCP No.828/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)